

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: Raj Piling Pvt. Ltd.

v/s.

DBM Geotechnics & Constructions Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

4. C.P.(IB)-1337 (MB)/2018

None present. List this matter on 10.09.2018.

SD/ -

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/